NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1555/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

State Bank of India

V/s.

Metalyst Forgings Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. ASMESH BYASI

16 Dien LDwin Associates 1 Adn. for Corporate Debton

2. Amera Crokhole Pulkistel & Dutt 113 Shelelal Amalehand

ORDER CP No. 1555/ I&BP/NCLT/MB/MAH/2017

List this matter for tomorrow i.e. 13.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)